

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:2696  
ANSWERED ON:29.03.2012  
FARMERS ACCESS TO CAPITAL  
Harsha Kumar Shri G.V.

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether many farmers in the country don't have access to enough capital to buy fertilizers;
- (b) if so, the details thereof and the reasons therefor, State-wise especially in Andhra Pradesh; and
- (c) the steps being taken to improve the situation in the current Five Year Plan especially in Andhra Pradesh?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)to(c): The Department of Fertilizers is responsible for making adequate and timely availability of fertilizers at affordable prices to the farmers in the country, including the State of Andhra Pradesh. Presently, the farmers in the country, including in the State of Andhra Pradesh, are paying only around 50% of the trade cost of the P&K fertilizers and the rest of the cost is borne by the Government of India in the form of subsidy. Urea is provided to all farmers at statutory MRP of Rs.5310 per MT, which is far below the actual cost. The Department of Fertilizers is providing subsidy on 25 grades of P&K fertilizers under Nutrient Based Subsidy (NBS) policy and for Urea under New Pricing Scheme Stage-III.